

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 28.12.2016

ORDER NO. 189 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide **186 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 30.12.2016 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following part-heard/ ROM applications:

E/3684/05, E/3872, 3916/06
with E/Misc/50760, 50761/16

C/ROM/51510-51511/2016-Cus

On 30.12.2016 at 2.30 p.m. Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM applications after the specially constituted Division Bench is over :

E/ROM/51458/2016-SM
E/ROM/51658/2016-SM

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar